

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1469
ANSWERED ON 12/12/2025

Registration under PM Kisan Samman Nidhi

1469 Shri Samirul Islam:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) whether Government has made registration for farmer ID mandatory for availing PM Kisan Samman Nidhi installment ;
- (b) State-wise details of total number of farmers who have not registered themselves for the farmer's ID; and
- (c) whether Government has not accepted the recommendation of Parliamentary Standing Committee for increasing the payment under PM Kisan to Rs 12,000 per annum?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

- (a) The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable landholding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions relating to higher economic status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over ₹ 4.09 lakh Cr. through 21 installments since inception of the Scheme. The Farmer ID has been made mandatory for only new registrations under PM-KISAN in 14 States where farmer registry work has commenced. In states where the farmer registry work has not yet started, farmers can register without Farmer ID.

- (b) The farmer registration process has started in 14 states. The state-wise data of farmers in those states who have not yet registered for Farmer's ID is given at Annexure.
- (c) No such proposal is currently under consideration.

Annexure**State-wise details of Farmer ID generated against the target as on 04.12.2025**

#	State	Target for Farmers ID	Farmers With Farmer ID	Farmers Whose Farmer ID is Not Generated
1	Andhra Pradesh	60,02,607	45,33,797	14,68,810
2	Assam	24,87,399	10,15,920	14,71,479
3	Bihar	86,36,562	5,61,543	80,75,019
4	Chhattisgarh	40,08,908	32,00,076	8,08,832
5	Gujarat	66,21,097	58,07,051	8,14,046
6	Karnataka	59,13,902	45,14,772	13,99,130
7	Kerala	38,01,577	22,52,952	15,48,625
8	Madhya Pradesh	95,18,752	94,37,854	80,898
9	Maharashtra	1,19,11,984	1,27,36,891	—
10	Odisha	44,38,559	12,24,568	32,13,991
11	Rajasthan	90,19,695	80,06,447	10,13,248
12	Tamil Nadu	46,76,080	32,75,992	14,00,088
13	Telangana	39,77,791	32,07,193	7,70,598
14	Uttar Pradesh	2,88,70,495	1,69,89,132	1,18,81,363
	Total	10,98,85,408	7,67,64,188	3,39,46,127
